

Further, GAIL is also laying Chainsa — Jhajjar — Hissar pipeline. GAIL plans to expand its existing/new pipelines up to Bhilwara, Chittorgarh and Jaipur in Rajasthan.

Apart from the above, Petroleum and Natural Gas Regulatory Board (PNGRB) has invited bids for laying of Mallavaram (Andhra Pradesh) to Bhilwara (Rajasthan) pipeline, which is proposed to pass through the States of Andhra Pradesh, Maharashtra, Madhya Pradesh and Rajasthan. GAIL proposes to participate in the bidding process for the same.

Investigation into Violations by ADAG

*372. SHRI DHARAM PAL SABHARWAL:
SHRI N.R. GOVINDARAJAR:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Enforcement Directorate (ED), Securities and Exchange Board of India (SEBI), Reserve Bank of India (RBI), Directorate of Revenue Intelligence (DRI), Customs and Excise, Mumbai and Income-tax Department, Mumbai are investigating FEMA violations, violations of SEBI guidelines, violations of ECB/FCCB guidelines, evasion of customs duty, and evasion of Income Tax by Anil Dhirubhai Ambani Group (ADAG) of companies; and

(b) if so, the details of investigation so far, department-wise?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) The Directorate of Enforcement under Foreign Exchange Management Act, 1999 (FEMA), and the Income Tax Department under Income Tax Act, 1961 are conducting investigations in respect of certain companies of ADAG. Investigations by Central Excise authorities are also in progress. Since investigations are currently underway, disclosure of the details thereof may compromise the investigations.

Impact of rising Government Borrowings

*373. SHRI N.K. SINGH:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India (RBI) has recently expressed concern on huge Government borrowings during the current fiscal year;

(b) if so, the details thereof;

(c) whether such huge borrowings have disturbed the balance between fiscal and monetary policies and could potentially militate against Financial stability; and

(d) if so, the reaction of Government in this regard?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Reserve Bank of India (RBI) has referred to the management of the large Government borrowing programme in 2009-2010 in a non-disruptive manner as a major challenge in its Annual Policy Statement for the year 2009-2010 (April 2009), First Quarter Review of Monetary Policy for the Year 2009-2010 (July 2009) and Second Quarter Review of Monetary Policy for the Year 2009-2010 (October 2009).